Digitalisation of Panchayats

1079. Shri GODSE HEMANT TUKARAM

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government proposes to fully digitalise the panchayats in the country;
(b) if so, the details thereof and the panchayats selected for the purpose, State-wise;
(c) whether the Government has requested the States to ensure necessary infrastructure for the purpose;
(d) if so, the details thereof and response of the States thereto, State-wise; and
(e) the time by which all the panchayats are likely to be digitalised across the country.

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)**

(a) to (e) The Ministry of Panchayati Raj is promoting e-Governance in Panchayats through implementation of a Mission Mode Project that addresses all aspects of Panchayats functioning. Under e-Panchayat Mission Mode Project of the Ministry of Panchayati Raj, a suite of core software applications has been developed to address various aspects of Panchayats' functioning including planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licences, tax collection etc. These applications are collectively called Panchayat Enterprise Suite (PES). Further, some States have developed their own State-specific software applications for similar purposes. Under the National Capacity Building Framework (NCBF), 2014 developed by this Ministry, due emphasis has been given to the use of information technology for expanding the outreach and enhancing the quality of the various capacity building initiatives for Panchayati Raj Institutions.

The Ministry has been proactively promoting e-Governance and e-enablement of the Panchayats. In this reference, under the Capacity Building- Panchayat Sashaktikaran Abhiyaan (CB-PSA) scheme, erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) funds are being provided to States for e- enablement including procurement of necessary ICT infrastructure by the Panchayats. For providing assistance under CB-PSA annual action plans are submitted by the states. Accordingly after due examination assistance is provided to States. The details of assistance provided to States on their proposal are given in Annexure I. Further, under Fourteenth Finance Commission (FFC) Award Gram Panchayats (GPs) are provided grants through States for providing basic services. Out of these grants upto 10% is allowed to be utilized by the GPs for incurring expending for meeting the cost of technical and administrative support towards Operation & Maintenance (O&M). The various activities permitted under O&M include purchase of computers and accessories as well as cost

of Annual Maintenance Services in GPs, which do not have any computer at present. Under FFC, GPs are also given Performance Grants through States. The Performance Grants can also be used for purchase of computers. The details of funds sanctioned to the States during basic and performance grants under FFC are given in Annexure-II.

Ministry of Electronics and Information Technology (MeitY) also commenced a project namely "Common Services Centre (CSC) 2.0" in August, 2015 under Digital India Programme for a period of four years, which aimed to set up at least one CSC at Gram Panchayat (GP) level to cover all the 2.5 lakh GPs across the country. The key objective of CSCs is to deliver various citizen centric services, such as, Government to Citizen (G2C), Business to Citizen (B2C) services, financial inclusion services, educational services, skill development services etc. Till December, 2017, there are 2,71,311 Common Services Centres (CSCs) functioning across the country; among which, 1,73,853 CSCs are at Gram Panchayat (GP) level. The project is to be completed within 4 years - by August, 2019. Details of the Services being delivered through CSC - Digital Seva Centres are shown in Annexure-III. The number of CSCs in the country (State/UT-wise) is shown in Annexure-IV.

Furthermore, Department of Telecommunications has undertaken BharatNet project for providing broadband connectivity to all the Gram Panchayats (GPs) approximately 2,50,000 in the country and to provide non-discriminatory access of this network to the Service Providers for provisioning of broadband services in rural areas. As part of this project, the last mile connectivity, through Wi-Fi or any other suitable broadband technology is to be provided at all the GPs in the country. The project is targeted to be completed by March 2019.

In this endeavour, Department of Telecommunications has been implementing BharatNet project (Phase-I) to provide broadband connectivity to 1,00,000 Gram Panchayats (GPs) in the country. As on 21.01.2018, optical fibre connectivity has been provided to 1,10,848 GPs by laying 2,58,635 km Optical Fibre Cable and 1,01,936 GPs have been made service ready under the BharatNet project (Phase-I). Under Phase-II of the Project remaining approximately 1,50,000 GPs in the country has been targeted to be done through States, Private Sector and Central Public Sector Undertakings to provide broadband facility by March, 2019.

Annexure referred to in reply of Lok Sabha Unstarred Question no. 1079 for 08.02.2018

State/ UT wise amount sanctioned under Capacity Building- Panchayat Sashaktikaran Abhiyaan (CB-PSA) scheme, erstwhile Rajiv Gandhi Panchayat Sashaktikaran Abhiyaan (RGPSA)

S. No.	State	2013-14			2014-15			2015-16			2016-17			2017-18	
		Sanctioned	*Released	Expenditure**	Sanctioned	*Released	Expenditure**	Sanctioned	*Released	Expenditure**	Sanctioned	*Released	Expenditure**	Sanctioned	*Released
1	Andhra Pradesh	24.23	41.60	6.53	6.53	24.19	NA	0.76	12.50	0.50	12.89	91.61	12.59	10.55	81.35
2	Assam	8.80	16.65	3.96	4.40	26.04	1.14	1.26	17.08	0.37	1.20	49.08	2.02	3.00	9.58
3	Arunachal Pradesh	0.00	8.71	NA	0.00	7.72	NA	0.07	0.00	0.00	0.00	0.59	NA	--	3.59
4	Bihar	0.40	8.61	NA	7.32	63.67	NA	0.00	0.00	0.00	0.00	0.00	0.00	-	-
5	Chhattisgarh	0.00	25.73	5.90	8.00	11.40	NA	2.96	14.64	1.49	2.29	42.62	1.13	0.13	33.21
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.29	NA	0.00	0.00	0.00	-	-
7	Daman & Diu	0.05	0.00	0.00	0.18	1.51	NA	0.00	0.00	0.00	0.00	0.00	0.00	-	-
8	Dadra & Nagar Haveli	0.04	0.00	0.00	0.14	1.09	NA	0.00	0.00	0.00	0.00	0.00	0.00	-	-
9	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.33	1.06	NA	0.01	1.38	NA	0.03	0.21
10	Gujarat	0.00	31.65	NA	4.31	1.06	0.05	3.25	0.00	0.00	4.82	33.38	NA	-	-
11	Haryana	4.57	2.93	0.89	3.68	18.78	0.00	0.00	0.00	0.00	1.40	11.37	NA	1.90	10.55
12	Himachal	0.00	15.84	NA	7.64	15.26	2.87	0.51	2.48	NA	0.40	1.40	NA	-	-
13	Jammu &	4.12	9.45	NA	6.19	8.58	NA	1.50	0.00	0.17	0.00	0.00	0.00	-	-
14	Jharkhand	4.00	16.45	NA	0.00	16.20	4.00	2.05	9.49	NA	2.09	20.90	0.72	2.12	30.16
15	Karnataka	0.00	25.56	NA	2.52	46.80	0.86	1.37	32.71	1.37	1.32	15.08	NA	1.33	18.40

16	Kerala	0.00	16.58	NA	9.78	14.49	NA	0.00	0.00	0.00	0.00	8.55	NA	0	23.26
17	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.06	1.65	NA	0.00	0.00	0.00	-	-
18	Maharashtra	0.00	83.17	NA	0.00	34.76	NA	0.00	4.50	NA	3.06	21.17	NA	8.31	25.80
19	Madhya	0.00	42.83	NA	0.00	37.46	NA	0.00	10.80	NA	0.00	55.45	NA	1.85	30.25
20	Manipur	0.26	1.60	0.26	0.00	5.42	NA	0.26	5.40	0.17	0.18	9.82	NA	0.29	3.27
21	Mizoram	0.00	0.00	0.00	0.48	2.48	NA	0.00	0.00	0.00	0.00	9.22	NA	0.50	10.13
22	Odisha	11.21	28.73	NA	5.61	32.92	5.45	0.88	0.00	8.41	1.12	24.54	0.13	1.12	32.89
23	Punjab	0.00	7.97	NA	0.40	0.00	0.00	0.00	2.69	NA	0.94	11.00	0.94	0.95	8.26
24	Rajasthan	0.91	15.45	NA	0.00	11.56	0.00	0.00	4.48	NA	3.54	22.27	NA	3.52	8.22
25	Sikkim	0.70	3.15	0.63	0.70	6.85	0.32	0.28	1.26	NA	0.31	2.33	0.16	0.38	5.35
26	Tamil Nadu	50.09	58.14	25.05	0.00	20.16	0.00	0.00	8.96	0.25	0.61	27.32	0.61	0.15	26.72
27	Telangana	0.00	34.64	11.17	8.22	29.94	2.13	0.00	13.13	0.00	0.00	43.38	NA	5.42	16.84
28	Tripura	2.24	9.09	NA	0.08	2.36	NA	0.00	1.35	0.00	0.00	8.30	NA	-	1.21
29	Uttar Pradesh	0.00	42.37	NA	40.00	0.00	0.00	0.00	11.00	5.58	0.00	39.87	0.70	6.09	52.57
30	Uttarakhand	0.00	5.47	NA	4.00	13.04	NA	3.64	3.09	3.36	0.62	13.21	NA	-	7.82
31	West Bengal	1.60	8.23	NA	2.03	27.71	NA	0.89	9.91	1.83	0.91	21.86	NA	1.00	20.66
32	Andaman	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.17	NA	0	6.75
	Total	**113.22**	**560.60**	**54.38**	**122.21**	**481.45**	**16.81**	**20.07**	**168.47**	**23.50**	**37.71**	**585.87**	**19.00**	**48.64**	**467.20**

* Released amount indicate total released including E-enablement.

** Expenditure in respect of   E-enablement component has not been reported by some States

(0)In sanction column shows no sanction under e-enablement component.

(-)The proposal in respect of these States has not been considered so far for the FY 2017-18

NA: Information not available (expenditure not submitted)

Annexure referred to in reply of Lok Sabha Unstarred Question no. 1079 for 08.02.2018

Status of release of Fourteenth Finance Commission Grants to Rural Local Bodies (Gram Panchayats) for the year 2015-16, 2016-17 and 2017- 18
(As on 24th January, 2018)

(Rs. In Crores)

Sl. No.	States	2015-16		2016-17						2017-18						
		Basic Grant		Basic Grant		Performance Grant		Total Allocation (BG & PG) 2016-17	Total release (BG & PG) - 2016-17	Basic Grant			Performance Grant		Total Allocation (BG & PG) 2017-18	Total release (BG & PG) - 2017-18
		Annual Allocation	Total Release	Annual Allocation	Total Release	Annual Allocation	Amount released by MoF			Annual Allocation	Amount Released 1st installation	Amount Released 2nd installation	Annual Allocation	Released		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(14)	(16)	(17)	(18)	(19)
1	#Andhra Pradesh	934.34	928.41	1293.75	1285.43	169.70	168.62	1463.45	1454.05	1494.81	737.72		192.04	0.00	1686.85	737.72
2	Arunachal Pradesh	88.52	88.52	122.58	61.29	16.08	16.08	138.66	77.37	141.62			18.2	0.00	159.82	0.00
3	Assam	584.80	584.80	809.76	404.88	106.22	106.22	915.98	511.10	935.60			120.2	0.00	1055.80	0.00
4	Bihar	2269.18	2269.18	3142.08	3142.08	412.15	0.00	3554.23	3142.08	3630.39	1815.195	1815.195	466.41	0.00	4096.80	3630.39
5	Chhattisgarh	566.18	566.18	783.98	783.98	102.84	102.84	886.82	886.82	905.81	452.905	452.905	116.37	0.00	1022.18	905.81
6	Goa	14.44	14.44	20.00	20.00	2.62	2.62	22.62	22.62	23.10			2.97	0.00	26.07	0.00
7	Gujarat	932.25	932.25	1290.86	1290.86	169.32	169.32	1460.18	1460.18	1491.47	745.735	745.735	191.61	0.00	1683.08	1491.470
8	Haryana	419.28	419.28	580.57	580.57	76.15	76.15	656.72	656.72	670.80	335.40	335.40	86.18	0.00	756.98	670.80
9	Himachal Pradesh	195.39	195.39	270.56	270.56	35.49	35.49	306.05	306.05	312.60	156.30	156.30	40.16	0.00	352.76	312.60

No.	State															
10	#Jammu & Kashmir	373.96	367.72	517.81	0.00	67.92	66.79	585.73	66.79	598.29			76.86	0.00	675.15	0.00
11	Jharkhand	652.83	652.83	903.96	903.96	118.57	118.57	1022.53	1022.53	1044.45	522.225	522.225	134.18	0.00	1178.63	1044.450
12	#Karnataka	1002.85	972.36	1388.62	1368.20	182.15	179.46	1570.77	1547.66	1604.42	790.22	789.96	206.13	0.00	1810.55	1580.179
13	Kerala	433.76	433.76	600.62	600.61	78.78	78.78	679.40	679.39	693.96	346.98	346.98	89.16	0.00	783.12	693.96
14	Madhya Pradesh	1463.61	1463.61	2026.62	2026.62	265.84	265.84	2292.46	2292.46	2341.57	1170.785	1170.785	300.83	0.00	2642.40	2341.57
15	Maharashtra	1623.32	1623.32	2247.77	2247.77	294.84	294.84	2542.61	2542.61	2597.10	1298.55	1298.55	333.66	0.00	2930.76	2597.10
16	Manipur	22.25	22.25	30.80	30.80	4.04	4.04	34.84	34.84	35.59			4.57	0.00	40.16	0.00
17	Odisha	955.52	955.52	1323.09	1323.09	173.55	173.55	1496.64	1496.64	1528.71	764.355	764.355	196.4	0.00	1725.11	1528.710
18	Punjab	441.70	441.70	611.61	305.81	80.23	80.23	691.84	386.04	706.66			90.79	0.00	797.45	0.00
19	Rajasthan	1471.95	1471.95	2038.17	2038.17	267.35	267.35	2305.52	2305.52	2354.92	1177.46	1177.46	302.55	0.00	2657.47	2354.92
20	Sikkim	16.03	16.04	22.20	22.20	2.91	2.91	25.11	25.11	25.65	12.82		3.3	0.00	28.95	12.825
21	Tamil Nadu	947.65	947.65	1312.19	1312.19	172.12	172.12	1484.31	1484.31	1516.12	758.06		194.78	0.00	1710.90	758.06
22	Telangana	580.34	580.34	803.58	803.58	105.41	105.41	908.99	908.99	928.47	464.235	464.235	119.28	0.00	1047.75	928.470
23	Tripura	36.24	36.24	50.18	50.18	6.58	6.58	56.76	56.76	57.98	28.99	28.99	7.45	0.00	65.43	57.98
24	#Uttar Pradesh	3862.60	3852.60	5348.45	5334.58	701.57	699.75	6050.02	6034.33	6179.65	3089.825		793.92	0.00	6973.57	3089.83
25	Uttarakhand	203.26	203.26	281.45	281.45	36.92	36.92	318.37	318.37	325.19	162.595	162.595	41.78	0.00	366.97	325.19
26	#W. Bengal	1532.21	1470.86	2121.61	2050.51	278.30	268.97	2399.91	2319.48	2451.33	1184.58 95	1184.589	314.93	0.00	2766.26	2369.18
	Total	**21624.46**	**21510.46**	**29942.87**	**28539.37**	**3927.65**	**3499.45**	**33870.52**	**32038.82**	**34596.26**	**16014.95**	**11416.26**	**4444.71**	**0.00**	**39040.97**	**27431.21**

#Released on pro-rata basis as per information provided by the State Government.

Annexure referred to in reply of Lok Sabha Unstarred Question no. 1079 for 08.02.2018

KEY SERVICES THROUGH CSC NETWORK (Digital Seva Platform)

G2C Services -
❖ Central Govt Services (Passport, PAN card, PMAY, Vendor Registration under FSSAI, Swachh Bharat Abhiyan, Pradhan Mantri Fasal Bima Yojana, Soil Health Card, etc.)
❖ E-District/SSDG Services (Birth, Death, Caste, Domicile, Income, Certificates, land records, etc.)
❖ Aadhaar Services (enrolment, updation, Aadhaar Card Printing)
❖ Election Commission Services
B2C Services – e-Recharge, bill collection, e-Commerce, IRCTC berth Reservation
Financial Services -
❖ Banking Services (deposit , withdrawal , remittance)
❖ Insurance Services (premium collection , policy)
❖ Aadhaar Enabled Payment System
Educational Services – National Digital Literacy Mission– Digital Saksharata Abhiyan (DISHA) / Pradhan Mantri Gramin Digital Saksharata Abhiyan (PMGDISHA), Cyber Gram Yojana, National Institute of Open Schooling (NIOS), National Institute of Electronics & Information Technology (NEILIT) Courses, animation course, accounting, Legal Literacy, Investors' Awareness Programme
Skill Development – data entry operator, electric, auto mechanic, Scheme for Differently Abled Persons (PWD)
Utility Services - Bharat Bill Payment, Electricity Bill Payment , Water Bill Payment
Health Services - Tele consultation, Jan Aushudhi
Connectivity Services - Wi-Fi Choupal

Annexure referred to in reply of Lok Sabha Unstarred Question no. 1079 for 08.02.2018

STATE/UT-WISE STATUS OF CSCs AS ON 31st DECEMBER, 2017

S. No.	State	No. of Gram Panchayat (GP)	Total No. of CSCs including GP	No. of CSCs at GP level
1	Andhra Pradesh	12917	7376	4168
2	Arunachal Pradesh	1814	71	56
3	Assam	2548	2892	2311
4	Bihar	8315	20976	13506
5	Chhattisgarh	10948	11856	8555
6	Goa	191	45	35
7	Gujarat	14085	13531	7576
8	Haryana	6205	8644	5489
9	Himachal Pradesh	3226	2731	2156
10	Jammu & Kashmir	4167	1897	1486
11	Jharkhand	4398	10573	6439
12	Karnataka	6021	5851	2954
13	Kerala	939	2318	1302
14	Madhya Pradesh	22771	19329	14213
15	Maharashtra	27977	29987	20684
16	Manipur	165	628	317
17	Meghalaya	1463	201	86
18	Mizoram	713	135	110
19	Nagaland	1203	146	116
20	Odisha	6804	7771	6349
21	Punjab	12922	6172	4043
22	Rajasthan	9883	13382	9156
23	Sikkim	176	30	25
24	Tamil Nadu	12507	8852	5019
25	Telangana	8687	5509	3165
26	Tripura	1157	427	361
27	Uttar Pradesh	59018	65788	41592
28	Uttarakhand	7957	4720	4233
29	West Bengal	3328	17063	8215
State Total		**252505**	**268901**	**173717**
Union Territory				
1	Andaman & Nicobar	260	52	23
2	Chandigarh	12	77	23
3	Dadra & Nagar Haveli	20	25	11
4	Daman and Diu	14	12	2
5	Delhi	0	2111	0
6	Lakshadweep	10	7	3
7	Puducherry	98	126	74
UT Total		**414**	**2410**	**136**
GRAND TOTAL		**252919**	**271311**	**173853**